



RRD/RD-III/AB/1286/9078/2026

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15332 and 15333 of 2026
Certificate No. 9078 of 2026

The Principal Officer
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

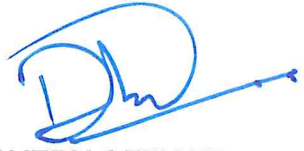
Attachment Proceeding No. 15332 and 15333 of 2026 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery Certificate No. 9078 of 2026 dated 06.04.2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 5,21,000/- (i.e. Rupees Five Lakh Twenty-One Thousand Only) along with further interest, all costs, charges and expenses etc. against **I Zone Academy Private Limited ["Defaulter"] PAN: AACCI0592E**.
2. And whereas Notices of Attachment in the above proceedings dated 30.04.2026 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 05th Day of June, 2026.

SEAL




RECOVERY OFFICER

Copy to: I Zone Academy Private Limited
(PAN: AACCI0592E)

Address: 23 Roopnagar Society, Nr Commerce Six
Road, Navrangpura, Ahmedabad, Gujarat – 380009.

DEEPU ANANDAN
दीपू अनंदन
Dy. General Manager & Recovery Officer
उप महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनियम बोर्ड
Mumbai
मुंबई